

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad
REGIONAL BENCH - COURT NO. 3**

EXCISE Appeal No. 11776 of 2015-DB

[Arising out of Order-in-Original/Appeal No SIL-EXCUS-000-COM-038-14-15 dated 12.06.2015 passed by Commissioner of Central Excise, Customs and Service Tax-SILVASA]

D D Sharma

...Appellant

Manager And Authorised Signatory, Ruia Rayon Pvt Ltd., Plot No. 3/3,
Survey No. 260, Demni Road, Sheetal Indl. Estate,
Dadra, Silvassa
Dadra & Nagar Haveli

VERSUS

C.C.E & S.T.-Silvasa

...Respondent

Commissioner Central Excise, Customs & Service Tax, Silvassa, 4th Floor,
Adarsh Dham Building, Vapi Daman Road Vapi
Opp. Old Town Police Station
VAPI, Gujarat

APPEARANCE:

Shri Suyog Bhawe, Shri Mohit Rawal, Advocates for the Appellant
Shri Tara Prakash, Assistant Commissioner, Authorized representative for the
Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 12.01.2023
DATE OF DECISION: 20.01.2023

The appeal is disposed of. For order, see order of date in EXCISE Appeal
No. 11587 of 2015.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**